

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI,
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

LOK SABHA

UNSTARRED QUESTION NO. †2742

ANSWERED ON 16.03.2023

RECHARGING OF GROUND WATER

†2742. SHRI GAJANAN KIRTIKAR SHRIMATI DELKAR KALABEN MOHANBHAI

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) the details of the funds provided by the National Bank for Agriculture and Rural Development (NABARD) to recharge the ground water by digging wells in various State/UTs of the country including Maharashtra, Dadra and Nagar Haveli and Daman and Diu during the last three years and the current year;
- (b) the subsidy provided to the farmers through these scheme, State/UT-wise; and
- (c) the details of the funds proposed to be provided for these schemes by NABARD during the last two years, State/UT-wise particularly in Maharashtra, Dadra and Nagar Haveli and Daman and Diu?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI BISHWESWAR TUDU)

(a) NABARD has disbursed funds under long term refinance and Long Term Rural Credit Fund (LTRCF) which permits dug well activities. State/UTs-wise details in this regard for the last three years and current year (till 31.12.2022) are given at **Annexure**.

Further, there is no refinance disbursement in Dadra and Nagar Haveli and Daman and Diu during the last three years and current financial year.

(b) As per available information no subsidy is available.

(c) Reply is given at para (a) above.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 2742 TO BE ANSWERED IN LOK SABHA ON 16.03.2023 REGARDING “RECHARGING OF GROUND WATER”.

Details of refinance provided by NABARD to banks for dug well and allied activities (Dugwell with Pumpset and Dug well cum bore wells) during the last three years and current year

Refinance under dug well and allied activities							
FY 2022-23 as on 31.12.2022		FY 2021-22		FY 2020-21		FY 2019-20	
Amount in Rs crore							
State	Amt	State	Amt.	State	Amt.	State	Amt
ANDHRA PRADESH	1.20	ANDHRA PRADESH	1.07	CHHATTISGARH	0.06	ANDHRA PRADESH	1.81
BIHAR	0.03	BIHAR	0.03	GUJARAT	1.10	CHHATTISGARH	0.30
CHHATTISGARH	0.00	CHHATTISGARH	0.52	KARNATAKA	49.19	DELHI	0.22
DELHI	0.00	DELHI	0.14	MAHARASHTRA	17.69	GUJARAT	21.03
JHARKHAND	0.02	GUJARAT	20.29	RAJASTHAN	3.27	KARNATAKA	67.59
KARNATAKA	47.17	HARYANA	47.05	TELANGANA	0.66	MADHYA PRADESH	0.03
KERALA	0.00	JHARKHAND	0.02	UTTAR PRADESH	0.26	MAHARASHTRA	6.22
MADHYA PRADESH	0.10	KARNATAKA	39.73	Grand Total	72.23	PUNJAB	2.09
MAHARASHTRA	2.40	MADHYA PRADESH	0.55			RAJASTHAN	0.17
ODISHA	0.05	MAHARASHTRA	27.59			TAMIL NADU	1.45
RAJASTHAN	0.00	PUNJAB	6.02			TELANGANA	7.63
TELANGANA	21.39	RAJASTHAN	174.76			Grand Total	108.54
TRIPURA	0.00	TAMIL NADU	2.06				
UTTAR PRADESH	0.01	TELANGANA	8.01				
WEST BENGAL	0.06	UTTAR PRADESH	98.28				
Grand Total	72.44	UTTARAKHAND	1.60				
		WEST BENGAL	0.10				
		Grand Total	427.83				

